

creed or class. A show cause notice has, therefore, been issued to the University under Section 13(6) of the Aligarh Muslim University Act for annulment of the said Resolution. Meanwhile, according to the information furnished by the University, the decision has not been implemented.

Development of Vidyasagar University

2725. SHRISATYAGOPAL MISRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the University Grants Commission has released some amount for the development of Vidyasagar University, West Bengal;

(b) if so, the details thereof;

(c) whether a few proposals of the said university are still pending with U.G.C. for sanction of grants;

(d) if so, the details thereof; and

(e) the steps taken to clear the pending proposals?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). According to the information furnished by UGC, Vidyasagar University was provided the following grants by the Commission, after it was declared fit to receive Central assistance under Section 12 B of the UGC Act on 1.3.1990;

Book & Journals — Rs. 15.00 lakhs

Equipment — Rs. 15.00 lakhs

(c) to (e). A proposal for release of "Unassigned grant" for the year 1991-92 is being processed by the Commission. For the release of development grant for 1990-

91, the Commission has asked the University to furnish Utilisation Certificate in respect of grants released earlier.

[*Translation*]

Old Age Pension

2726. SHRISURYA NARAYAN YADAV: Will the Minister of WELFARE be pleased to state:

(a) the names of the States providing old age pension to persons above 60 years of age;

(b) whether Government propose to introduce this scheme throughout the country; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) All States and UTs have old age pension schemes of their own.

(b) and (c). Does not arise.

Sewerage System in Jaipur

2727. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether sewerage system in Jaipur, Rajasthan has not been properly developed due to limited financial resources available with the State Government;

(b) whether any amount has been sanctioned by the World Bank for development of sewerage system in Jaipur;

(c) if so, the details thereof; and

(d) whether the State Government has utilised that entire amount, if, not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). The World Bank had sanctioned a credit of US. \$ 80 million for the Rajasthan Water Supply and Sewerage Project. The project intended to provide Safe Water supply to specified number of problem villages; improve and extend water supply in Jainpur, Jodhpur, Kota and Bikaner; and extend sewerage systems in Jaipur, Jodhpur and Bikaner. Due to the slow progress of the scheme and severe drought conditions, the project was extensively restructured. The funds were reallocated from urban components towards additional coverage of rural areas for provision of drinking water. The entire credit was utilised by the State Government after extension and restructuring.

Child Development Schemes in Slum Areas

2728. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to launch Child Development Schemes in slum areas of big cities;

(b) if so, the names of cities in Rajasthan where such schemes are to be started;

(c) whether any survey has been conducted to identify the target group in Jaipur to whom the benefit of such scheme is proposed to be given; and

(d) if not, whether benefits of these schemes would be provided to the needy

people after conducting a survey without delay?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). The Integrated Child Development Services Scheme is implemented in rural areas and urban slums. So far there are 227 ICDS projects in the country located in urban slums of which ten are in Rajasthan, namely, Alwar city, Ajmer city, Bharatpur city, Bhilwara city, Jaipur-I, Jaipur-II, Jodhpur city, Kota city, Pali city, Tonk city, Udaipur city. Further sanctioning of centrally sponsored ICDS projects in urban areas of the country will depend on the availability of resources.

In addition, the Government has launched the Urban Basic Services in 1986, now renamed as the Urban Basic Services for the Poor (UBSP), which, inter alia, also promotes child survival and development. The Government of Rajasthan has selected the following 23 towns for implementing the scheme of UBSP:-

1. Nagar Parishad, Jaipur
2. Chaumu
3. Simar
4. Dosa
5. Amer
6. Bandikul
7. Manoharpur
8. Chaksu